

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-57/2006/7285/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Gitali Rabha,  
Addl. District & Sessions Judge, No. 2 Nagaon,  
cum i/c District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>1<sup>st</sup> sept</sup> ~~August~~, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/6825 Dated the 26.08.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022 till the morning of 30.08.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-57/2006/7286/A, dated 01.09.22**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**